

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No.115 of 2012

Dated : 8th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Bihar Electricity Board **.... Appellant (s)**

Versus

Bihar Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s): Mr. Mohit Kr. Shah &
Ms. Shilpi Shah
Counsel for the Respondent(s): Mr. Swapna Seshadri for R.2 to R.5

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 31.08.2012 after serving copy on the other side.

Post the matter on **07.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk